

RAJASTHAN HIGH COURT, JODHPUR

ORDER


No. Estt/HC/2017/ 59

Date: 03.02.2017

Shri Mahesh Kumar Sen S/o Shri Bhanwar Lal, Plot No.28, Dindayal Colony, Saleu Road, Naguar-341001, who was offered appointment as Probationer-Trainee Junior Judicial Assistant vide order no. Estt/HC/2016/ 569 dated 13.12.2016 with the direction to join his duties upto 22.12.2016 but who failed to report for joining his duties upto 30.01.2017 despite of notice dated 20.01.2017.

Therefore, appointment of Shri Mahesh Kumar Sen to the post of Junior Judicial Assistant, is hereby cancelled with immediate effect.

By Order


REGISTRAR (ADMN.)

No. I/A(iii)(a)(1)/03/2014/ 345

Date: 03.02.2017

Copy forwarded to the following for information and necessary action:

1. The Registrar (Admn./Exam/Class/CPC/Rules/Vig/Writs/OSD,F&I), Rajasthan High Court, Jodhpur and Jaipur Bench, Jaipur.
2. Concerned Sr/Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. Confidential Branch, Rajasthan High Court, Jodhpur.
- ✓ 4. System Analyst (DIO), Computer Cell, NIC, Rajasthan High Court, Jodhpur with the direction to upload on the official website of Rajasthan High Court.
5. Notice Board, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. Concerned for information.


REGISTRAR (ADMN.)